

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:7377
ANSWERED ON:15.05.2002
INDUSTRIES STATUS TO IT
VIRENDRA KUMAR

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the States where Industrial status has been given to information technology;
- (b) whether the Government are taking steps to promote IT Industry in every State; and
- (c) if so, the details of the assistance extended to various States?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

(a),(b) and (c): The Information Technology Sector is exempted from Industrial Licensing and IT Industry can be set up anywhere in the country. Government has taken a number of steps to promote the IT Industry, which are applicable uniformly all over the country, as listed in Annexure-I. For promotion of Software exports, Software Technology Parks of India (STPI), an autonomous society under the Department of Information Technology, Ministry of Communications and Information Technology has set up 35 Centres all over the country. A list of STPI Centre, statewise, is enclosed as Annexure-II. For setting up a STPI Centre, the State Government is required to identify a potential location for the IT industry, provide 3 acres of land and 3000 sq.ft. of built-up space and give a grant-in-aid of Rs.100 lakhs to partially defray the total project cost. The Department of Information Technology, Ministry of Communications and Information Technology also provides a grant-in-aid of Rs.50 lakhs towards setting up of High Speed Data Communication facilities in these centers. Financial assistance has also been given to IT projects which have been approved by the Empowered Committee administered by the Department of Commerce, Ministry of Commerce and Industry.